

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTICE

Dated ____ April, 2018

No. HCM.II/58/2016-Estt/

It is hereby notified that the following Advocates who have subscribed for a copy of the cause list for the year 2018-2019 may collect their copies from the Enquiry Counter which is at the ground floor of the High Court.

This is for favour of your kind information and necessary action.

1. Shri. V. K. Jindal
2. Shri. S.P. Mahanta
3. Shri. T. T. Diengdoh
4. Shri. V. G. K. Kynta
5. Smti. N. G. Shylla
6. Shri Kaustav Paul
7. Shri. Sujit Dey
8. Shri. Pillan T. Sangma
9. Shri. Kiran Barua
10. Shri. R. Majaw
11. Shri. Nihar Dasgupta
12. Shri. R. Debnath
13. Shri. Shatrudhan Upadhaya
14. Shri. Biswadeep Bhattacharjee
15. Shri. Sentilong Chankija

By Order,

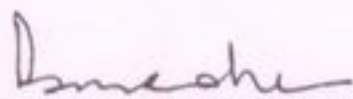
REGISTRAR GENERAL

Dated 6th April, 2018

Memo No. HCM II/58/2016-Estt/ 1523A

Copy to:-

1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
3. The Superintendent (Judl), High Court of Meghalaya, Shillong.
4. The President/Secretary of High Court Bar Association.
5. The President/Secretary of Shillong Bar Association.
6. All concerned.
7. Notice Board.
8. Office file.


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